

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4169  
ANSWERED ON:16.12.2009  
ADMISSION OF CHILDREN IN KVS  
Sugavanam Shri E.G.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government have any proposal to allow children of Grameen Dak Sewaks, Bar Council of India and State Bar Councils for admission in the Kendriya Vidyalaya Schools on priority basis;
- (b) if so, the details thereof; and
- (c) the time by which the above proposal is likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): As per the admission guidelines of Kendriya Vidyalaya Sangathan (KVS), postmen on ad-hoc or contract basis under the Ministry of Communications & Information Technology are placed in Category-II (equivalent to Children of non-transferable Central Government employees including ex-servicemen) for admission to their wards in Kendriya Vidyalayas. The children of employees of the Bar Council of India and the State Bar Councils are considered for admission under Category-VII (equivalent to Children from any other category).